GOVERNMENT OF INDIA MINISTRY OF FISHERIES, ANIMAL HUSBANDRYAND DAIRYING DEPARTMENT OF FISHERIES

LOK SABHA

UNSTARRED QUESTION NO. 2203 TO BE ANSWERED ON 20^{TH} DECEMBER, 2022

Houses for Fishermen in Andhra Pradesh

2203. SHRI M.V.V. SATYANARAYANA:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING मत्स्यपालन, पशुपालन और डेयरी मंत्री be pleased to state:

- (a) whether the Government is aware that Andhra Pradesh has a long coastline and several fishermen in the State;
- (b) if so, the details of work done by the Government to support the State;
- (c) whether it is a fact that there has been zero allocation of funds for the construction of houses for fishermen in the State from 2020-21 till date; and
- (d) if so, the reasons therefor?

ANSWER

THE MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING (SHRI PARSHOTTAM RUPALA)

- (a): Yes Sir.
- The Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying (MoFAH&D), Government of India under the Pradhan Mantri Matsya Sampada Yojana (PMMSY) during the last two financial years and current year has accorded approvals to the fisheries development proposals of Government of Andhra Pradesh at a total cost of Rs.2126.02 crore. Under PMMSY, assistance has been provided for taking up of various fisheries and aquaculture activities such as supply of deep sea fishing vessels for traditional fishermen, sea cages, rafts and monoline/tubenet for seaweed cultivation, stocking of fingerlings in reservoirs, freshwater finfish and brackishwater fish/shrimp hatcheries, brood bank, construction of ponds for aquaculture, Re-circulatory Aquaculture Systems (RAS) units, retail fish markets and fish kiosks, cold storages/Ice plants, Feed Mills, value added enterprise units, fish transport units (including insulated vehicles, live fish vending centres, motor cycle with ice boxes and three wheelers with ice boxes), bio-toilets for mechanised fishing vessels, disease diagnostic and quality testing laboratories and mobile laboratories/clinics, communication and /or tracking devices for traditional and motorised vessels, boats (replacement) and nets for traditional fishermen, livelihood and nutritional support for socio-economically backward active traditional fishers' families during fishing ban/lean period and engagement of Sagar Mitras.

Further, proposals of Government of Andhra Pradesh for construction of three fishing harbours at (i) Pudimadaka in Anakapalli District, (ii) Budugatlapalem in Srikakulam District and (iii) Kothapatnam in Prakasam District and three fish landing centers at (i) Bheemili in Visakhapatnam District, (ii) Chintapalli in Vizianagram District and (iii) Rajayyapeta in Visakhapatnam District have been approved under the PMMSY for benefit of fishermen of the State.

Besides, the Department of Fisheries, MoFAH&D had also approved the proposals of Government of Andhra Pradesh to the tune of Rs.494.42 crore under the erstwhile Centrally Sponsored Scheme on Blue Revolution: Integrated Development and Management of Fisheries implemented during the financial year 2015-16 to 2019-20 for development of fisheries and aquaculture in the State including construction of fishing harbour at Juvaladinne in Nellore District.

The Department of Fisheries, Government of India under Fisheries and Aquaculture Infrastructure Development Fund (FIDF) has approved proposals of Government of Andhra Pradesh for construction of four fishing harbours at (i) Uppada in East Godavari District, (ii) Machilipattinam in Krishna District, (iii) Nizampattinam in Guntur District and (iv) Vodarevu in Prakasham District at a total cost of Rs.1291.40 crore for providing interest subvention against the project cost of Rs. 600.00 crore.

(c) to (d): Housing for fishermen is not covered under the ongoing PMMSY and FIDF, therefore allocation of funds for the said activity does not arise.
